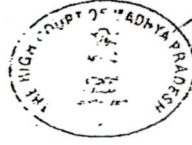


Ved Prakash

Registrar General
High Court of Madhya Pradesh
JABALPUR



Bungalow No. C-1,
Opp. University Post Office,
Pachpedi, JABALPUR-482 001
Phone : 2621259 (O)
2603884 (R)
Mobile : 94251-54355

D.O. No. 21522

Jabalpur, dated 14th September, 2015

Sub: - **Maintenance and upkeep of Board Dairies.**

Dear District Judge,

In order to examine/evaluate the information furnished by the Civil Judges Class-1 in the Training Programme held *w.e.f.* 17.8.2015 to 22.8.2015 for capacity building, photocopies of the Board Dairies of 5 days of their Courts were called.

A perusal of the said copies of the Board Dairies has revealed a very dismal picture regarding its upkeep and maintenance. By and large, the dairies do not reflect as to what progress was made on a fixed date in a particular case. Even this much is not clear as to whether the charge was framed or witnesses were examined on a particular date or not. Some of the entries are almost illegible and it is not possible to decipher anything from them except the next date.

From the aforesaid, it clearly emerges that the Board Dairies are not being maintained as per Civil/Criminal Rules and bare perusal of the dairies would be of no help in assessing the judicial work transacted by a Judicial Officer during the course of the day.

In the aforesaid premises, I wish to impress upon that the matter be taken up with the Judicial Officers to ensure that the Board dairies are maintained properly and as per the rules. The matter be given top priority.

With regards,

(VED PRAKASH)

To,

The District and Sessions Judge,
(All in the State)